

FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH

ORDER SHEET

Original Application No. 219 of 2002

Applicant (s) Smt. Nalini Kumar Nal Respondent (s) V.O.I. & others

Advocate for Applicant (s) Mr. P.K. Mishra Advocate for Respondent (s) N. Panda

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

REGISTER

Registrar

Order No.01 Dated 17.04.2002

On being mentioned, this matter is taken up.

(2) The Advocate for the Applicant undertakes to file an English translation of Annexure-6 by tomorrow. On the face of the said undertaking, subject to filing of the English translation of Annexure-6 by 18.4.2002, this Original Application be registered and a number be given.

(3) The Applicant, who claims to have certain experience, have offered her candidature for the post of G.D.S.E.D. B.P.M. of Kumbhar Dhamuni Branch Post Office under the

I.P.O/B.D. for Rs.50/- filed  
For Registration please.

On mens for Avsn  
2-day after date SCD

For admission &  
interim prayers.

Defect not  
removed.

17/4

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J.S.

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

free copy  
of the Or. No-1  
dt. 17.4.02  
given to the  
counsel.  
both

*STV*  
19/4

*Prash*  
19/4

S-O  
copy of the OA.  
and ~~order~~ with copy  
of the order No.1  
dt. 17.4.02 issued  
to all respdts. by  
regd. post AD.

*FADN*  
26/4.

*Prash*  
S-O

Bisam Cuttack Sub Post Office, in response to Advertisement under Annexure-1 dated 23.11.2001. It is the case of the Applicant that the selection process is going on and no final select list have yet been drawn. Yet on the apprehension that she may not be selected, she has approached this Tribunal in the present Original Application.

(4) Having heard Mr. P.K.Mishra, learned Counsel for the Applicant and Mr. A.Bose, Learned Senior Standing Counsel appearing for the Respondents and upon perusal of the pleadings, this Original Application is disposed-of with the direction to the Respondents to consider the case of the Applicant (by keeping in mind the averments made in the Original Application and the documents enclosed thereto as Annexures) before completion of the selection process in question.

(5) Send copies of this order to the Respondents (along with the copies of this Original Application and Annexures) at the cost of the Applicant. Mr. Mishra undertakes to file required postages by tomorrow i.e. 18.04.2002. Free copies of this order be also given to the Advocates for the Applicant and the learned Senior Standing Counsel Mr. Bose.

*Yabaud*  
17/04/2002  
MEMBER (JUDICIAL)